

b ITEM NO.12

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

I.A. 2/2014 in Civil Appeal

No(s). 6649/2013

SARLA KUMARI

Appellant(s)

VERSUS

BOARD OF REV.& ORS.

Respondent(s)

(for early hearing and office report)

Date : 01/04/2015 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr.S.R.Singh, Sr.Adv.
Mr.Ankur Yadav, Adv.
Mr.Ujjwal Pandey, Adv.
Mr.Avnish Singh, Adv.
Ms. Namita Choudhary,Adv.

For Respondent(s)

Mr.Ratnakar Dash, Sr.Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.
Ms.Bharti Tyagi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for early hearing is rejected.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar

Signature Not Verified

Digitally signed by
Ramana Venkata Ganti
Date: 2015.04.01
14:40:42 IST
Reason: